

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 202  
Cont. A No. 02/JPR/2021  
IB No. 131/9/JPR/2019  
Under Section 425 of  
Companies Act, 2013

**In the matter of:**

**Sanwar Mal Tiwari**

...Petitioner

**Versus**

**Aesthetic Stone Arts India Pvt. Ltd.**

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Amol Vyas, Adv.  
Vijendra Bangar, RP  
For the Suspended Director : Nipun Katiyal, Adv.  
Nitesh Srivastava, Adv.  
Vasundhara Gupta, Suspended Director  
For the PNB : Shashank Jain, Adv.

**ORDER**

List the matter on 13.06.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

June 07, 2024